

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Application No. 206 of 2017 (SZ)

Applicant(s)

Ranjith Fernando
New No.9, Old No.4,
Driver Street, Pudupet,
Chennai 600002

Vs. Respondent(s)

The Chairman,
Tamil Nadu Pollution Control Board
76, Mount Salai, Guindy,
Chennai 600032 and others.

Legal Practitioners for Applicant(s)

M/s D. Ravichander, P. Saritha
& P. Dinesh Kumar

Legal practitioners for respondent(s)

Mrs. Yasmeen Ali for R1
Mr. Suriya Prakash for R2

Note of the Registry	Orders of the Registrar
Order No.	Date: 15.12.2017 Applicant & Counsel not present. R1, R2 representing counsel present. R3 side no representation. For fresh notice to R4 & reply of R1, R3 call on 12.01.2018. (Tmt. Meena Satheesh) Registrar